

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

32.

IA 3342/2022

IN

C.P. (IB)/171(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES: Nisus Finance Services Co. Private Limited
Vs
Lokhandwala Kataria Construction Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. None present on behalf of the Petitioner. Mr. Sarvesh Patil, Ld.
Counsel for the Corporate Debtor.
2. I.A. 3342/2022 is for early listing of the same, the same is dismissed.
3. List this matter on **21.11.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)